

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 617  
TO BE ANSWERED ON 23.07.2015

REVAMPING OF IAY

617. SHRI NAGENDRA KUMAR PRADHAN:  
SHRI KALIKESH N. SINGH DEO:  
SHRI VINAYAK BHURAO RAUT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the progress of the Indira AwasYojana in various States has been reviewed by the Government in the recent past;
- (b) if so, the details and the outcome thereof, State/UT-wise;
- (c) whether the Government proposes to revamp the said Yojana and if so, the details thereof and the reasons therefor including the modalities worked out for the purpose; and
- (d) the steps taken by the Government to ensure housing within a fixed time-line?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a)&(b): Implementation of IAY is reviewed in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits. In addition progress reports are received on MIS and Monthly Progress Report (MPR) in the Ministry.

A statement indicating Physical and financial progress under IAY in the Twelfth Plan is given in the Annexure.

(c): Considering the Government's announcement for providing a 'pucca' house to all by 2022, the Ministry has initiated necessary action to revamp the Indira AwaasYojana (IAY) including enhancing the unit cost of the house, making toilet an integral part of the dwelling unit and the implementation to be in Mission Mode.

(d) : The State/UT Governments are persuaded to ensure construction of houses within the time line prescribed in the Programme Guidelines.

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## Progress under IAY in the twelfth plan

Rs. in crore

Units in Nos.

S.No	State	Twelfth Plan				
		Central allocation	Central Release	Utilisation	Houses targetted	Houses constructed
1	ANDHRA PRADESH	2500.197	2410.265	3196.729	554042	503742
2	ARUNACHAL PRADESH	98.875	108.477	11.930	17226	2175
3	ASSAM	3066.018	2402.234	2414.686	506274	279532
4	BIHAR	7613.961	5710.093	6735.201	1702110	1389320
5	CHATTISGARH	641.935	1070.921	906.679	132404	85513
6	GOA	16.607	14.111	10.462	3693	1737
7	GUJARAT	1236.774	525.080	1247.069	278455	172020
8	HARYANA	353.114	256.812	283.237	71963	24492
9	HIMACHAL PRADESH	91.626	78.389	100.865	18023	14468
10	JAMMU AND KASHMIR	243.201	156.500	33.936	48912	8057
11	JHARKHAND	885.880	820.065	847.185	186357	141901
12	KARNATAKA	1360.755	986.061	2372.343	290021	306596
13	KERALA	773.820	532.410	798.759	164418	146051
14	MADHYA PRADESH	1535.386	1435.218	1040.197	312480	193408
15	MAHARASHTRA	2345.541	2214.460	2984.939	493012	378409
16	MANIPUR	120.636	85.036	30.584	19907	6219
17	MEGHALAYA	211.733	175.882	205.434	34906	21806
18	MIZORAM	46.556	41.055	25.271	7641	3105
19	NAGALAND	120.214	155.452	8.269	20262	1114
20	ORISSA	2121.883	1996.220	1563.797	444030	250186
21	PUNJAB	496.646	33.994	45.829	99977	9209
22	RAJASTHAN	1250.357	1144.838	1731.199	255053	258537
23	SIKKIM	29.946	25.127	17.555	4866	3746
24	TAMIL NADU	1151.381	1313.764	1048.308	253275	141696
25	TELANGANA	367.522	410.352	536.716	65160	57437
26	TRIPURA	231.949	312.312	69.149	39163	23056
27	UTTAR PRADESH	5192.714	3947.370	4654.763	1090844	541052
28	UTTARAKHAND	211.474	144.908	141.838	42617	20382
29	WEST BENGAL	4129.362	3406.273	3451.058	837950	445108
30	ANDAMAN AND NICOBAR	33.405	10.131	74.433	5594	801
31	DADRA & NAGAR HAVELI	6.665	0.812	0.390	1083	0
32	DAMAN & DIU	2.513	0.000	0.000	419	2
33	LAKSHADWEEP	2.311	1.375	0.012	381	0
34	PUDUCHERRY	16.699	0.000	0.000	2795	0
	<b>Total</b>	<b>38507.654</b>	<b>31925.997</b>	<b>36588.822</b>	<b>8005313</b>	<b>5430877</b>
	Progress as reported by States.					